



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

Order No: **254** -LD(Estt) of 2018.
Dated : 29 - 11 - 2018.

In the interest of administration, sanction is accorded to the following transfers and postings of the Department with immediate effect:-

1. Mr. Abdul Rashid Khan, Section Officer presently posted in the Directorate of Litigation, Kashmir is transferred and posted in the office of Presiding Officer, MACT, Srinagar against available post of Reader;
2. Mr. Rafiq Ahmad Naik, Legal Assistant presently posted in the Directorate of Urdu Coordination Cell is transferred and posted in the Directorate of Litigation, Kashmir vice Mr. Abdul Rashid Khan;
3. Mr. Mohammad Maqbool Ganie, Senior Assistant presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the 3rd Additional Public Prosecutor, Srinagar vice Mr. Bashir Ahmad Sofi;
4. Mr. Sunil Sharma, Junior Assistant presently posted in the office of Presiding Officer, MACT, Jammu is transferred and posted in the office of Public Prosecutor, Jammu against available post;
5. Ms. Shamshada Bano, Junior Assistant presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the Directorate of Litigation, Kashmir against available post;
6. Mr. Gowerdhan, Junior Assistant presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the office of Presiding Officer, MACT, Jammu vice Mr. Sunil Sharma;

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29/11

